

SPECIAL BENCH
COURT - I

O-263

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/251(KB)2021
IA(COMPANIES.ACT)/111(KB)2023,
IA(COMPANIES.ACT)/16(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	SUNEEL SWAIKA VS SWAIKA VANASPATI PRODUCTS LTD
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 241(1) SEC. 242(4) APPLICATION UNDER ANY OTHER PROVISIONS

Appearances (via video conferencing/physically)

Mr. Ratnanko Banerji, Adv. : For Petitioner (Suneel Swaika)
Mr. D.N. Sharma, Adv.
Mr. Ratnesh Kr. Rai, Adv.
Ms. Devanshi Deora, Adv.
Ms. Priyanshi Bajaj, Adv.

Mr. Navneet Misra, Adv. : For Applicant in IA 111/2023

ORDER

1. Ld. Sr. Counsel/Counsel for the parties present.
2. Post this matter before Regular Bench on **13/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**